

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**I.A. No. 139 of 2013 in**  
**DFR No. 631 of 2013 in**  
**(R.P.) Appeal No. 167 of 2011**

**Dated : 12<sup>th</sup> March, 2014**

**In the matter of**

**Gulbarga Electricity Supply  
Co. Ltd.**

**... Review Petitioner/Appellant(s)**

**Versus**

**M/s JSW Steel Ltd. & Ors.**

**... Respondent(s)**

**ORDER**

The Bench has not assembled today.

Post the matter on **23.4.2014.**

**COURT MASTER**